GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:4748 ANSWERED ON:23.04.2013 RAIDS UNDER BIS ACT Alagiri Shri S. ;Singh Shri Ratan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any provision inthe Bureau of Indian Standard (BIS) Act,1986 to undertake surprise surveillancechecks/raids against firms/companiesregarding compliance of provisions of theAct;
- (b) if so, the details thereof including the number of such checks/raids undertakenduring each of the last three years and the current year, State-wise;
- (c) the details of the violations detectedtherein; and
- (d) the persons convicted for the saidviolations during the said period, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): As per Section 10(1)(f) of BIS Act, 1986; Bureau has the power to make such inspection and take such samples of any material or substance as may be necessary to see whether any article or process in relation to which the Standard Mark has been used conforms to the Indian Standards or whether the Standard Mark has been improperly used in relation to any article or process with or without a licence. On receipt of the information about misuse of Standard Mark (ISI Mark) by manufacturer producing any product without valid licence from BIS, raids are conducted on those companies for violation of provisions of BIS Act, 1986 and based on the findings of the raid further action is taken to prosecute the offender in Court of Law. State-wise total number of raids conducted for violation of BIS Act, 1986 for the last three year and current year is at Annexure-I.
- (c): The violations were in respect of Section 11 and Section 12 of BIS Act 1986.
- (d) : The details of State-wise cases filed and persons convicted for violation of BIS Act; compiledfor theyears 2009-2010, 2010-2011, 2011-2012 & 2012-2013), is at Annexure II.